

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 176 OF 2018 &
IA NO. 731 OF 2018

Dated : 6th March, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Sahasradhara Energy Private Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

ORDER

At the request of the learned counsel appearing for the Respondent No.1,
list the matter on **07.03.2019 (On top of the Board).**

(Ravindra Kumar Verma)
Technical Member
mk/ss

(Justice N.K. Patil)
Judicial Member